

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 29**

**IA 1373/2021 IA 1414/2022 IA 3237/2024 IN C.P. (IB)3419/MB/2019**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **26.06.2024**

NAME OF THE PARTIES: **ESSZEE MANUFACTURING PVT LTD V/s SPG  
MULTI TRADE PVT LTD**

Section 9, 66(1) & 60(5) of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

Adv. Amitkumar Sanghvi i/b Akhil Modi & Associates for the Respondent No.15 present. Adv. Manoj Mishra for the Liquidator is present. Adv. Akshay Petkar a/w Adv. Abhishek Salian i/b Adv. Aditya Nair in IA 3237 of 2024 for the Respondent No.1 to 5 present.

**IA 1373/2021 & IA 3237/2024**

Heard both the parties. Both the parties shall be at liberty to place on record written notes of arguments. List this matter on Board on **04.07.2024** for taking on record written notes of arguments.

**IA 1414/2022**

List this matter on Board on **04.07.2024** for taking on record written notes of arguments.

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**PRABHAT KUMAR  
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT  
MEMBER (JUDICIAL)**